

## Form G

## INVITATION FOR EXPRESSION OF INTEREST FOR

## ROYSONS CERAMICS PRIVATE LIMITED

[BUSINESS OF MANUFACTURING OF PRODUCTS AS GENERAL CASTABLE, CALCINED CLAY, HIGH ALUMINA CASTABLE, HIGH ALUMINA MORTAR, MAGNESITE RAMMING MASS, BED MATERIALS, ETC] AT WEST BENGAL

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	ROYSONS CERAMICS PRIVATE LIMITED CIN: U26100WB2016PTC216993
2	Address of the registered office	8/41 Fern Road, 1st Floor Gariahat, Kolkata-700019, West Bengal, India.
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Gourandi Road, Hasanpur, P.O. Roshna, P.S Barabani, Dist:-Burdwan, Asansol-713315, West Bengal
5	Installed capacity of main products/ services	Manufacturing of products as General Castable, Calcined Clay, High Alumina Castable, High Alumina Mortar, Magnesite Ramming Mass, Bed Materials, etc Installed Capacity of the plant is 30,000 TPA.
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2022-23 Quantity- NA Value- Total Revenue- Rs 3,00,13,962 (approx.)
7	Number of employees/ Workmen	No details were received
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	a. <b>Last available financial statements (with schedules) of two years-</b> Can be obtained by mailing at <a href="mailto:cirp.roysons@gmail.com">cirp.roysons@gmail.com</a> b. <b>List of Creditors available at the website of IBBI</b> i.e. <a href="https://ibbi.gov.in/en/claims/claim-process/U26100WB2016PTC216993">https://ibbi.gov.in/en/claims/claim-process/U26100WB2016PTC216993</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at <a href="mailto:cirp.roysons@gmail.com">cirp.roysons@gmail.com</a>
10	Last date for receipt of expression of Interest	25 <sup>th</sup> January, 2024
11	Date of issue of provisional list of prospective resolution applicants	27 <sup>th</sup> January, 2024
12	Last date for submission of objections to provisional list	1st February, 2024
13	Date of issue of final list of prospective resolution applicants	02 <sup>nd</sup> February, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27 <sup>th</sup> January, 2024
15	Last date for submission of resolution plans	04 <sup>th</sup> March, 2024
16	Process email id to submit EOI	<a href="mailto:cirp.roysons@gmail.com">cirp.roysons@gmail.com</a>

  
Rajesh Kumar Agrawal  
Resolution Professional of Roysons Ceramics Private Limited

IBBI/IPA-001/IP-P01023/2017-18/11722

AFA Valid till 22/11/2024

Room No 301, 3<sup>rd</sup> Floor  
1 Ganesh Chandra Avenue  
Kolkata 700013

Date: 05/01/2024

Place: Kolkata